

43.

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 241/(MAH)/2017

CORAM:

Present:

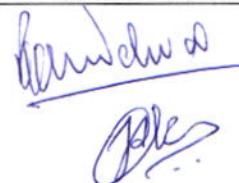

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal
V/s.
Vijay Auto Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
43	Adv. Rajesh Khandelwal a/w Adv. Hasmukh Ravaria i/b Juns Link for Respondents No. 2, 3, 4 & 6 Petitioner ANKIT KHANDLWAL		  <u>AVIK</u>

ORDER

MA 612/2017 in CP No. 241/241-242/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)